

System. Both parties have responded and their bids are currently under evaluation.

Ban on use of Tanderil and Butazolidin in India

5023. SHRI MAHENDRA SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact many harmful drugs such as Tanderil and Butazolidin, which have been banned abroad are still being marketed in India ; and

(b) if so, the steps Government propose to take to ban their sale in the country ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) The drugs Tanderil and Butazolidin are preparations of Oxyphenbutazone and Phenylbutazone respectively. The Indian Council of Medical Research and the Indian Medical Association are of the opinion that these are useful drugs. There is therefore, no case of total withdrawal of these drugs from the Market.

However, the use of these drugs is being recommended to be restricted for the treatment of ankylosing spondylitis and gouty arthritis only. Manufacturers of these drugs have been directed through their Association and the State Drugs Control Authorities to incorporate precautions and contraindications in the package inserts and in the promotional literature.

Automatic Signalling System on Shoranur-Mangalore Line

5024. DR. K. G. ADIYODI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Shoranur-Mangalore line on the Palghat Division is not provided with automatic signalling system ;

(b) if so, the steps taken by Government to instal this facility ; and

(c) the time by which it is likely to be done ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) It is not proposed to instal this facility on Shoranur-Mangalore section since the present level of traffic does not require this.

(c) Does not arise.

Merger of all Pharmacopia into one

5025. Dr. K. G. ADIYODI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that different systems of medicines have independent Pharmacopia ;

(b) if so, will the Government consider to merge all these into one Pharmacopia as vogue in foreign countries ;

(c) if so, the details thereof ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) No, Sir. This Ministry is not aware of any foreign countries where drugs belonging to different systems of medicine have been included in one Pharmacopoeia.

(c) Does not arise.

(d) It is not possible to have a single pharmacopoeia which would include drugs belonging to different systems of medicine as the systems of medicine vary widely and the drugs used in the different systems of medicine are different.

Ground Water Development

5026. SHRI KAMLA PRASAD SINGH Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether some of the States are not proceeding fast with ground water development such as Utter Pradesh where considerable ground water potential is available ;

(b) if so, what are the reasons thereof and what steps are proposed to be taken to make full use of the ground water in irrigation ;

(c) whether setting up of a Central Ground Water Development Corporation was envisaged in the Sixth Plan in Eastern Uttar Pradesh where large untapped ground water potential existed as also in Bihar, Orissa and Madhya Pradesh ; and

(d) if so, what are details of the progress made by the Corporation and what further steps are in the offing to further tap the ground water ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) Development of irrigation through ground water varies from State to State and is low in some of the States particularly in Eastern region. However, in Uttar Pradesh, substantial progress has been made in development or irrigation potential from ground water. In this State, against the present estimate of 120 lakh ha. as the ultimate irrigation potential in terms of irrigated area the likely achievement at the end of the VIth Plan is expected to be 114,14 lakh ha. which is roughly 95% of the present ultimate assessed potential.

(b) The low level of ground water development in some States is attributable to small and fragmented land holdings, lack of adequate number and suitable types of drilling rigs, non-availability of assured power supply, lack of maintenance facilities for the equipment and non-availability of institutional finance due to community ownership of land. State Governments are taking steps to accelerate ground water development by setting up repair and maintenance facilities for equipment, equisition of suitable types of drilling rigs and consolidation of land holdings. The Central Government is assisting the States in stepping up ground-water development by accelerating the pace of hydrogeological surveys and exploration and delineation of ground water-worthy areas and evaluation of potential. Central Government is also operating a scheme under which matching assistance is provided to the States for purchase of drilling and other equipment for ground water development.

(c) and (d) A proposal for setting up a Central Ground Water Development Corporation during the 6th Plan was approved by Planning Commission to undertake construction of production wells specially in the eastern and north-eastern States and hard rock areas. The proposal was, however, subsequently dropped because it was considered that the functions envisaged for the Corporation could be carried out better by suitable strengthening Central Ground Water Board and State organisations where suitable infrastructure is not available.

**Better Management of land and Water
in the command Areas of irrigation
Projects**

5027. SHRI KAMLA PRASAD SINGH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Command Area Development aimed at reducing the gap between created irrigation potential and utilisation thereof and to optimise agricultural production through better management of land and water in the command areas of Irrigation Projects ;

(b) whether some more projects were to be included in the programme in order to hasten utilisation of irrigation potential created on projects particularly those in the pipeline for assistance from the international institutions ;

(c) if so, what are the details of the achievements during the Sixth Plan period and how many farmers' associations were formed for land levelling and shaping, construction of field channels and distribution of water equitably ;

(d) whether water management was to be introduced in Universities and Colleges imparting courses in irrigation and irrigated agriculture ; and

(e) if so, what are the details thereof and what further steps are proposed in that direction ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) Yes, Sir.

(b) Additional projects are included in the programme where lack of Command